2087

Table of the Rajya Sabha.[See AppendixVIII, Annexure No. 84.]

DR. R. P. DUBE: Will the hon. Minister please give the reason why the output per worker in Government collieries was less in the year 1950?

SHRI K. C. REDDY: In 1950 there was a large number oi surplus labour in the railway collieries. It has been gradually brought down in the previous three years. That is one of the reasons why the output has gone up.

#### LOANS FOR DISPLACED PERSONS

t\*325. SHRIMATI SAVITRY NIGAM: Will the Minister for REHABILITATION be pleased to state the amount of loans proposed to be given to the displaced persons in 1954-55?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): Rs. 1324-64 lakhs.

श्रीमती सावित्री निगम : क्या में जान सकती हूं कि इस जाण में से कितनी रकम दिल्ली स्टंट को दी गई हें ?

श्री जे० के० भाँसले : अभी हाल तो दिल्ली स्टंट गवर्नमेन्ट को ४०,००० रु० दिया गया हे ।

श्रीमती सावित्री निगम : क्या ट्रिल्ली के विस्थापितों की तरफ से कोई एंसी शिकायत पंश हुई हैं कि यह जाण की रकम उन्हें बहुत दूर में दी गई हैं ?

श्री जे० कं० भांसले : नहीं । अभी तक कोई शिकायत नहीं आई हैं ।

+Original notice in Hindi as below:----

# विस्थापितों को जुण

\* २२२. श्रीमती सावित्री निगम : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि सन् १९४४-४४ में विस्थापितों को कित्तनी रकम ज्जा के रूप में दंने का विचार हे ? to Questions

श्री जे० के० भॉसले : यह रकम ४०,००० रु० की सिर्फ छ: महीने के लिए मंजूर हुई हैं ।

MR. CHAIRMAN: The Question hour is over.

### 12 noon.

## WRITTEN ANSWERS TO QUESTIONS

### DIRECT TA^KS ON SOUTH AFRICA\* INDIANS ISSUE

\*306. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased to-state :

(a) whether Government have been asked by the United Nations General Assembly to start direct negotiations with the South African Government on the question relating to the treat ment of South African Indians; and

(b) if so, whether Government have taken any action in the matter?

THE DEPUTY MINISTER FOR EX-TERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) Yes.

(b) Our Permanent Representative at the U.N. has been asked to take up the matter with the Permanent Representative of the Government of the Union of South Africa in consultation with the Permanent Representative of the Government of Pakistan.

### COAL EXPORT COMMITTEE'S REPORT

\*314. SHRI N. PRASADARAO: Will the Minister for PRODUCTION be pleased to state:

(a) whether the Committee to advise on the measures to be adopted for in creasing coal exports has submitted its report;

(b) if so, what are its recommenda tions; and